

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 11th day of October, 2019

ORIGINAL APPLICATION NO. 330/00458 of 2019

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Dr. Sanjeev Kumar Lale, aged about 49 years, S/o Sri Hemraj Lale, R/o 4 Mahor Colony, Near Radhika Mandapam, Gwalior Road, District – Jhansi. Posted as Research Officer, Ayurvedic Regional Institute, Jhansi.

.....Applicant.

VERSUS

1. Union of India through Secretary Ministry of Ayush, Ayush Bhawan, 'B' Block, GPO Parishar, INA, New Delhi – 110033.
2. Director General, CCARS), Jawahar Lal Nehru, Bhartiya Chikitsa and Homeopathy Anushandhan Bhawan No. 61-65, Institutional Area, Opp. 'D' Block, Janakpuri, New Delhi – 110058.
3. Assistant Director (Coordn.), CCRAS, Jawahar Lal Nehru, Bhartiya Chikitsa and Homeopathy Anushandhan Bhawan No. 61-65, Institutional Area, Opp. 'D' Block, Janakpuri, New Delhi – 110058.
4. Assistant Director (Pharmacy), Regional Ayurveda Research Institute, Gwalior Road, Jhansi – 284003.

.....Respondents

Advocates for the Applicant : Shri Pradeep Chandra
Shri Dharmendra Tiwari

Advocate for the Respondents : None

ORDER

Shri Pradeep Chandra and Shri Dharmendra Tiwari, counsel for the applicant are present. None present for the respondents.

2. Counsel for the applicant submits that the Original Application has become infructuous as the period for which the applicant was placed at Delhi is already over. In these eventualities the present Original Application has become infructuous and liable to be dismissed as withdrawn.
3. In view of the above, Original Application is dismissed as withdrawn.
4. No order as to costs.

(AJANTA DAYALAN)
MEMBER (J)

/Shashi/